

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

D.B. Civil Writ Petition No. 3829/2020

Shubham Modi

----Petitioner

Versus

Union Of India & Ors.

----Respondent

For Petitioner(s) : Mr. Shubham Modi
For Respondent(s) : Mr. Sandeep Shah, AAG
Ms. Priyanka Borana, Associate to
Mr. Manoj Bhandari for Rajasthan
High Court, Jodhpur

**HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MS. JUSTICE KUMARI PRABHA SHARMA**

Order

18/03/2020

The defects pointed out by the Office are overruled.

Issue notice of the petition to the respondents. Shri Sanjeet Purohit, learned ASG is directed to accept notice on behalf of the respondent No.1 UOI. Shri Sandeep Shah, learned AAG appears on behalf of respondents Nos. 2 & 3. Ms. Priyanka Borana, Associate to Shri Manoj Bhandari, Advocate appears on behalf of respondent No.8 Rajasthan High Court. Service upon respondent No.7 be effected by supplying copy of the petition to Shri Kamal Dave, Advocate. Name of all the respective counsel shall be displayed in the cause list on the next date.

At request of the petitioner, service upon respondents Nos.4 & 5 are waived conditionally for the present.

Shri Sandeep Shah, learned AAG shall instruct that all precautionary measures are enforced by the authorities concerned

at the private hospitals so as to prevent outbreak of coronavirus as per the advisory issued by the Central Government as well as the State Government.

List on 24.03.2020.

(KUMARI PRABHA SHARMA),J

(SANDEEP MEHTA),J

6-Sudhir Asopa/-

RAJASTHAN HIGH COURT



सत्यमेव जयते